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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1483/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

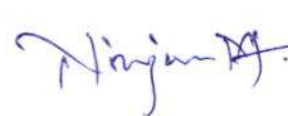
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Siddharth International
V/s
Lakeland Chemicals (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

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| ① | Plunge Merchant 1/B Apex Law Partners for corporate debtor | |  |
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|---|--------------------------------------|--|---|
| ② | Niranjan Deshpande for petitioner | |  |
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ORDER

CP No. 1483/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor is also present.

At request of both parties, stating that settlement is likely to happen, list this
matter on 05.01.2018, for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)